

ITEM NO.42

COURT NO.12

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 15984/2018

PREM SINGH CHAUHAN

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

((1)Other-INCOMPLETE MATTER. INDEX IS INCOMPLETE. ANNEXURE P-1 TO P-8 MENTIONED IN INDEX BUT NOT FILED. MATTER WILL BE RECHECKED AFTER FILING THE SAME.)

Date : 01-07-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HEMANT GUPTA
[IN CHAMBER]

For Petitioner(s)

Mr. Arijeet Singh, Adv.
Mr. D. V. Singh, Adv.
Mr. R. Karuppiah, Adv.
Mr. Ajit Singh Pundir, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in curing the defects is condoned.

(TUSHAR BISHT)
SENIOR PERSONAL ASSISTANT

(KAILASH CHANDER)
ASSISTANT REGISTRAR